

आयकर अपीलीय अधिकरण, सुरत न्यायपीठ, सुरत  
IN THE INCOME TAX APPELLATE TRIBUNAL  
SURAT BENCH, SURAT

**BEFORE SHRI PAWAN SINGH, Hon'ble JUDICIAL MEMBER  
AND Dr. ARJUN LAL SAINI, Hon'ble ACCOUNTANT MEMBER**

(Virtual Hearing)

**आ.अ.सं./I.T.A No.2983/AHD/2016**

**निर्धारण वर्ष/Assessment Year: 2013-14**

Smt. Minaben Harshadbhai Patel, 18, Sandhya Vadan Society, Palanpur-7, Choryasi, Surat. <b>[PAN: BINPP 6658 K]</b>	Vs .	The Income Tax Officer, Ward-2(3)(6), Surat.
<b>अपीलार्थी / Appellant</b>		<b>प्रत्यर्थी/Respondent</b>

निर्धारितीकीओर से /Assessee by	Shri Sapnesh Sheth – CA
राजस्वकीओर से /Revenue by	Smt. Anupama Singla – Sr.DR

सुनवाई की तारीख/ Date of hearing:	01.02.2021
उद्घोषणा की तारीख/Pronouncement on:	01.02.2021

**आदेश / O R D E R**

**PER PAWAN SINGH, JUDICIAL MEMBER:**

1. This appeal by Assessee is directed against the order of ld.Commissioner of Income Tax(Appeals)-I, Surat dated 23.09.2016 for assessment year (AY) 2013-14.
2. The appeal came up hearing on 1<sup>st</sup> February 2021. The Ld.AR for the assessee submits that the assessee has settled dispute with the Department under Vivad-Se-Vishwas Scheme–2020 and received Form-3 of Vivad se Visvas Scheme -2020. The Ld. AR of assessee prayed for withdrawal of the appeal.

3. The Id.Departmental Representative Sr.DR appearing for the Revenue has no objection if the appeal of assessee is dismissed as withdrawn. Considering the submissions of the Ld. AR of the assessee, the assessee is allowed to withdraw his appeal. Resultantly, the appeal of the Assessee is dismissed as withdrawn.

Order announced at the time of hearing of appeal on 1<sup>st</sup> February 2021 in the Virtual Court hearing.

**Sd/-**  
**(Dr.ARJUN LAL SAINI)**

**(लेखा सदस्य/ACCOUNTANT MEMBER)**

सुरत/ **Surat**, दिनांक **Dated:** 1<sup>st</sup> Feb 2021 / **#SGR**

Copy of order sent to- Assessee/AO/Pr. CIT/ CIT (A)/ ITAT (DR)/Guard file of ITAT.

**By order**

**Sd/-**  
**(PAWAN SINGH)**

**(न्यायिक सदस्य/JUDICIAL MEMBER)**

**/ / TRUE COPY / /**

**Assistant Registrar, Surat**